

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/(IB)/2017
NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD
NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN RAJASEKARAN	Counsel for Petitioner	R. R
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ORDER

Counsel for the Petitioner present. The **Registry** is directed to send a notice to the RoC to file the detailed status report in relation to the Corporate Debtor before this Bench within three weeks. Put up on **24.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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